

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-111/2012/1157/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>th</sup> 14 February, 2023.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/1194 Dated 08.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 11.02.2023, after Lok Adalat, till the morning of 13.02.2023**, as prayed for. Further, the Addl. District & Sessions Judge No. 1 Nagaon and in her absence the next senior most Judicial officer will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-111/2012/1158/A, dated , 14-02-2023**

Copy to:

1. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**